

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2785
ANSWERED ON:10.12.2014
TRANSPARENCY IN CPWD
Radhakrishnan Shri T.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether Central Public Works Department (CPWD) lacks transparency and accountability;
- (b) If not, whether all details of works undertaken by them is made available in their website if so, the details thereof;
- (c) Whether CPWD generally fails to complete projects on scheduled time and if so, the reasons therefor;
- (d) Whether CPWD intends to put in public domain the details of persons who have bagged contracts of maintenance, works assigned and amount sanctioned to each one of them in each division and if so, the details thereof and if not, the reasons therefor;
- (e) Whether the Government is likely to involve private participation in CPWD projects; and
- (f) If so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) to (f) CPWD does not lack transparency and accountability. Details of works undertaken by CPWD are available on their website.

CPWD generally completes the projects on scheduled time as per sanction. Reasons beyond control of CPWD sometimes causes delay in completion of works. Facility of putting in public domain the details of persons who have bagged contracts of maintenance, works assigned and amount sanctioned to each one of them in each division, is available. P.T.O.

In Development of CPWD land at Ghitorni, Re-development of GPRA colonies at Srinivaspuri, Sarojininagar, Mohammad Pur, Devnagar and multilevel parking at CGO Complex, Lodhi Road, Private Participation/Alternate Funding Mode are at various stages of implementation.